

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 3791/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SIYARAM & ANR.

Respondent(s)

Date : 27-07-2026 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Sakshi Kakkar, AOR
Ms. Nur Tandon, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of respondent nos. 1 & 2 and scanned copies of the High Court and Trial Court records have not been received from the High Court yet.

Issue reminder.

List the matter again before this Court on 27.08.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

DM